

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petitions for Special Leave to Appeal (Civil) Nos.10554-10555/2003

(From the judgement and order dated 06/05/2003 in AO No. 120/2002
and order dated 28.5.2003 in CRA No. 2796/2003 In AO 120/2002 of The
HIGH COURT OF UTTARANCHAL AT NAINITAL)

M/S. HANU MOTEL PVT. LTD. & ANR.

Petitioner(s)

VERSUS

U.P. FINANCIAL CORPN. LTD. & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T., directions and prayer for
interim relief) (FOR FINAL DISPOSAL)

WITH

SLP(C) NO. 5593 of 2007

(With prayer for interim relief) (FOR FINAL DISPOSAL)

Date: 01/10/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s) Mr. U.U. Lalit, Sr. Adv.
Mr. K.V. Vishwanathan, Adv.
Mr. Aniruddha P. Mayee, Adv.
Mr. Sanjeev Kumar Chaudhary, Adv.
Mr. Anoop Kumar, Adv.For Respondent(s) Mr. Sunil Kumar Jain, Adv.
Mr. Shrish Kumar Misra, Adv.UPON hearing counsel the Court made the following
ORDERMr. U.U. Lalit, learned senior counsel commenced his
submissions at 3.30 p.m. and was on his legs when the Court rose
for the day leaving the matters as part-heard.[Charanjeet Kaur]
Court Master[Vinod Kulvi]
Court Master